Directorate General of Foreign Trade Udyog Bhawan DES-V Section

Minutes of NC-V meeting held on 12.01.2012

The meeting No.41/AM-12 for the licensing year 2011-12 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 12.01.2012 in Room No.4 of DGFT under the Chairmanship of Shri A.K. Singh, Jt. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri R.A. Lal, Director	R.O., TC, Noida
2.	Shri Nand Lal, Sr. D.O.	DIPP
3.	Shri K.C. Meena, Dy. DGFT	DGFT
4.	Shri Kuldeep Singh, Asstt. Director	DC (MSME)
5.	Shri P.P. Pasricha. FTDO	DGFT

At the outset the Minutes of NC-V Meeting No.39/AM12 dated 29.12.2011 were ratified. The agenda for meeting No.41/AM-12 dated 12.01.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

: 41/84-ALC3/2011 **MEETING DATE**: 12.01.2012 MEETING NUMBER

Case No.:2/25/85-ALC3/2011 Party Name: SHABANESA, Meet No/Date:41/84-ALC3/2011 Status: Approved

		12.01.2012	
HQ File :01/85/050/00144/AM12/	RLA File :04/24/040/00169/AM12/	Lic.No/Date:0410128604 27.09.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

1. 100% Remy single drawn 11,500 Kgs. 100% Human hair (Raw) 10,000 Kgs. human hair	S.No.	Export Product	Export	Import item	Quantity allowed
			Quantity		
human hair	1.	100% Remy single drawn	11,500 Kgs.	100% Human hair (Raw)	10,000 Kgs.
		human hair			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

III	'	Meet No/Date:41/84-ALC3/2011 12.01.2012	Status: Approved
HQ File :01/84/050/00255/AM12/		Lic.No/Date:0310668669 02.12.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Non woven Geo textile bags	14,54,400	PP Staple Fibre	959.904 M.T.
	(weight of per bag is 0.610	Nos.		(including 10%
	Kg.) Total export is			wastage).
	887.184 M.T.		PP MF stitching	15.998 M.T. (including
			thread	10% wastage).

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

II .	Party Name: PIONEER CALICOS PRODUCTS PRIVATE LIMITED	Meet No/Date:41/84-ALC3/2011 12.01.2012	Status: Approved
HQ File :01/84/050/00258/AM12/		Lic.No/Date:3110051718 05.12.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/52/2011-12/Hosy., dated 12.1.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Moon Pillow inlet/ Covers	46,000	Processed man made knitted	14,900 Sq.
	size 79x38 cms	pieces	Spandex fabric 90% Polyester 10%	meter
			Spandex dyed fabric, GSM-280+-	
			10%	
			Processed man made 85% Polyester,	14,900 Sq.
			15% Polyamide Micro plush dyed	meter
			fabric, GSM-275+-10%	
2.	Nursing Pillow Covers type	4500	Processed man made 100%	6,048 Sq.
	510s size 42x158 cms	pieces	Polyester, Micro plush dyed fabric,	meter
			GSM-270+-10%	
3.	Nursing Pillow Covers type	500	Processed man made knitted	336 Sq.
	510s size 42x158 cms.	pieces	Spandex fabric 90% Polyester 10%	meter
			Spandex dyed fabric, GSM-280+-	
			10%	
			Processed man made 85% Polyester,	336 Sq.
			15% Polyamide Micro plush dyed	meter
			fabric, GSM-275+-10%	
4.	Neck Pillow Inlet (Small),	300	Processed man made knitted	43.5 Sq.

	size 53x21 cms	pieces	Spandex fabric 90% Polyester 10% Spandex dyed fabric, GSM-280+-	meter	
			10%		
			Processed man made 85% Polyester,	43.5	Sq.
			15% Polyamide Micro plush dyed fabric, GSM-275+-10%	meter	-
5.	Pillow Inlet/Cover size	300	Processed man made knitted	90	Sq.
	75x40 cms	pieces	Spandex fabric 90% Polyester 10%	meter	1
		1	Spandex dyed fabric, GSM-280+-		
			Processed man made 85% Polyester,	90	Sq.
			15% Polyamide Micro plush dyed	meter	•
			fabric, GSM-275+-10%		
6.	Neck Pillow Inlet/Cover	80 pieces	Processed man made 100%	40	Sq
	570, size 63x21 cms.	_	Polyester, Micro plush dyed fabric,	meter	
			GSM-270+-10%		
7.	Neck Pillow Inlet/ Covers,	500	Processed man made knitted	127	Sq
	size 63x21 cms.	pieces	Spandex fabric 90% Polyester 10%	meter	
			Spandex dyed fabric, GSM-280+-10%		
			Processed man made 85% Polyester,	127	Sq
			15% Polyamide Micro plush dyed	meter	
			fabric, GSM-275+-10%		
8.	Nursing Pillow Covers type	80 pieces	Processed man made 100%	80	Sq
	510M size 73x33 cms		Polyester, Micro plush dyed fabric,	meter	
			GSM-270+-10%		

MANUAL AGENDA CASES

(4)

Case No.352	M/s Magsons Exports, New Delhi		
NC 41/AM-12, dt.12.1.2012	File No.01/84/162/174/AM-12/DES-V		
Redemption of Advance Authorisation No. 0510196136 dated 12.12.2006.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Victor Peter, Shipping Manager of the firm, who appeared for personal hearing before NC. He explained the case alongwith sample and shipping bill. He stated that by mistake wrong quantity and wrong SION No.J-166 was quoted and requested to correct the same. The Committee observed that exported product is men's gown which is generally wearied by Baptist and around 7.47 sq, meter cloth has been utilised for per gown. After calculating the GSM and weight of the product of 825 gown, it comes around 1048 Kgs and after 10% wastage, it comes around 981 Kgs. and this weight has been indicated in the shipping bill. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting agreed to considered the case and allow for change description reference to any SION number and decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Overall men's gown with lining, GSM-170+/-10%	825 piece	100% Polyester Fabric, GSM: 170+/- 10%	6168 Sq. meter (@ 7.476 sq. meter per piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions and the case may be regularised accordingly.

(5)

Case No.353	M/s Orient Craft Pvt. Ltd., New Delhi				
NC 41/AM-12, dt.12.1.2012	File No.01/84/162/528/AM-11/DES-V				
Fixation of input output norms in respect of Annual Advance Authorisation No. 0510264383 dated					
14.05.2010.					

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted

in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/53/2011-12/Hosy., dated 11.1.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Quilt size-250 cms X 260	One	100% Silk Habutai dyed fabric,	3.52	Sq.
	cms, made from 100% Silk		GSM-43+/- 10% (for front	meter	per
	Habutai dyed fabric, GSM-		inner panel)	piece	
	43+/-10% and 82% Rayon,		82% Rayon, 18% Silk velvet	5.72	Sq.
	18% Silk velvet Dyed fabric,		dyed fabric, GSM-180+/-10%	meter	per
	GSM-180+/- 10%, Style-		(for border panels)	piece.	
	Valentina Quilt		82% Rayon, 18% Silk velvet	0.55	Sq.
			dyed fabric, GSM-180+/-10%	meter	per
			(for piping)	piece.	
2.	Sham (quilted), Size-65 cms		100% Silk Habutai dyed fabric,	0.35	Sq.
	X 65 cms, made from 100%		GSM-43+/- 10% (for front	meter	per
	Silk Habutai dyed fabric,		inner panel)	piece	
	GSM-43+/-10% and 82%		82% Rayon, 18% Silk velvet	1.28	Sq.
	Rayon, 18% Silk velvet Dyed		dyed fabric, GSM-180+/-10%		per
	fabric, GSM-180+/- 10%,		(for back inner panel and border	piece.	•
	Style-Valentina Sham		panels)		

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(6)

Case No.354 M/s B.L. International, New Delhi

NC 41/AM-12, dt.12.1.2012	File No.01/84/50/115/AM-12/DES-V	
Ratification of input output norms against Advance Authorisation No. 0510296568 dated 14.7.2011.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that case is under examination of DC (MSME). It was, therefore, decided to await the same and defer the case for re-listing on 9.2.2012.

(7)

Case No.355	M/s Hunter Douglas India Pvt. Ltd., Mumbai
NC 41/AM-12, dt.12.1.2012	File No.01/84/50/388/AM-12/DES-V
Ratification of input output norms against Advance Authorisation No. 0310582418 dated 07.07.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm have not replied the information/details called vide DIPP letter dated 02.12.2011 so far. In view of above, Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(8)

Case No.356 M/s Orient Craft Pvt. Ltd., New Delhi			
NC 41/AM-12, dt.12.1.2012	File No.01/84/162/220/AM-11/DES-V		
Fixation of input output norms in respect of Annual Advance Authorisation No. 0510264383 dated 14.05.2010.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to defer the case for relisting on 9.2.2012.

(9)

(2)	
Case No.357	M/s Surendra Saddlery, Kanpur
NC 41/AM-12, dt.12.1.2012	File No.01/84/50/109/AM-12/DES-V
Ratification of input output norms against Advance Authorisation No. 0610021958 dated 20.05.201	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and consider the telephonic request of the firm for extension of time for personal hearing. The Committee agreed with the request of the applicant firm and decided to re-list

the case for 9.2.2012.

(10)

Case No.358	M/s Orient Craft Pvt. Ltd., New Delhi	
NC 41/AM-12, dt.12.1.2012	File No.01/84/162/045/AM-12/DES-V	
Fixation of input output norms in respect of Annual Advance Authorisation No. 0510264383 dated 14.05.2010.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to defer the case for relisting on 9.2.2012.

(11)

Case No.359	M/s Orient Craft Pvt. Ltd., New Delhi	
NC 41/AM-12, dt.12.1.2012	File No.01/84/162/526/AM-11/DES-V	
Fixation of input output norms in respect of Annual Advance Authorisation No. 0510264383 dated		
14.05.2010.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to defer the case for relisting on 9.2.2012.

(12)

Case No.360	M/s Orient Craft Pvt. Ltd., New Delhi	
NC 41/AM-12, dt.12.1.2012	File No.01/84/162/461/AM-11/DES-V	
Fixation of input output norms in respect of Annual Advance Authorisation No. 0510264383 dated 14.5.2010.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/50/2011-12/Hosy., dated 12.1.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Quilt size-150 cms X 200	1 pc.	82% Rayon, 18% Silk velvet	2.85	Sq.
	cms, made from 82%		dyed fabric, GSM-180+/-10%	meter	per
	Rayon, 18% Silk velvet			piece	
	Dyed fabric, GSM-180+/-		100% Silk Habotai dyed fabric,	0.20	Sq.
	10% and 100% Silk		GSM-42+/- 10%	meter	per
	Habotai dyed fabric, GSM-			piece.	
	42+/-10% and cotton			_	
	fabric, Style: Souffle quilt.				

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(13)

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Case No.361	M/s Orient Craft Pvt. Ltd., New Delhi		
NC 41/AM-12, dt.12.1.2012	File No.01/84/162/049/AM-12/DES-V		
Fixation of input output norms in respect of Annual Advance Authorisation No. 0510264383 dated			
14.5.2010.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/54/2011-12/Hosy., dated 11.1.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Women's Marlow T-Back Vest made from 98% cotton, 2% Elastane Denim fabric, GSM-380+/- 10% Style No.847787.	1	98% cotton, 2% Elastane Denim fabric, GSM-380+/- 10%	1.08 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(14)

Case No.362	M/s Orient Craft Pvt. Ltd., New Delhi		
NC 41/AM-12, dt.12.1.2012	File No.01/84/162/527/AM-11/DES-V		
Fixation of input output norms in respect of Annual Advance Authorisation No. 0510264383 dated 14.5.2010.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/51/2011-12/Hosy., dated 12.1.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Cushion size 30 cms X 40	1 pc.	82% Rayon, 18% Silk velvet	0.52	Sq.
	cms. made from 82%		dyed fabric, GSM-180+/- 10%	meter	per
	Rayon, 18% Silk velvet			piece	
	dyed fabric, GSM-180+/-				
	10% Style: Pemberly Frill				
	Cushion.				

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

Case No.363	M/s East End Silk Pvt. Ltd.		
NC 41/AM-12, dt.12.1.2012	File No.01/84/50/320/AM-12/DES-V		
Ratification of input output norms in respect of Advance Authorisation No. 0210153529 dated			

13.01.2011.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and consider the telephonic request of the firm for extension of time for personal hearing. The Committee agreed with the request of the applicant firm and decided to re-list the case for 9.2.2012.

(16)

(10)				
Case No.364	Case No.364 M/s Orient Clothing Co. Pvt. Ltd., Gurgoan			
NC 41/AM-12, dt.12.1.2012	File No.01/84/162/248/AM-12/DES-V			
Fixation of input output norms in respect of Annual Advance Authorisation No. 0510288340 dated				
20.04.2011.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies blouse made of	21465	100% Rayon solid woven fabric,	42882.777
	100% Rayon solid woven	pieces	GSM-105+/- 10%	Sq. meter (@
	fabric, GSM-105+/- 10%			2 sq. meter
	Width 54" Style			per piece)
	No.A21310.			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
